



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
JODHPUR**

S.B. Criminal Writ Petition No. 159/2021

Narayan Sai

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s) : Mr. Sanjiv Punalekar with Mr.
Dharamraj and Mr. Tej Singh (through
VC)
For Respondent(s) : Mr. Laxman Solanki, P.P.



HON'BLE MR. JUSTICE ARUN BHANSALI

Order

10/05/2021

A copy of the petition be supplied to learned Public Prosecutor, who may complete his instructions in the matter / file reply positively by the next date.

List on 18.5.2021.

(ARUN BHANSALI),J

67-Sumit/-

सत्यमेव जयते